NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICI	[AL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL	

APPLICATION NUMBER

CB 19/19

PETITION NUMBER

: CP/49/2017

NAME OF THE PETITIONER(S)

: CASCADE ENERGY PTE LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS AND SERVICES PVT

LTD + 4

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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befinand

alw promand Desig

and laway khandhar

GAICHAI HEWILLA. H.P. 2.

Council for L2

JOE M. SRICHARAD

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R. SHANKARA NORATAON.

Course for R3

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Gowtham Kumon.

Cours Ja. Ry45

ORDER

Shri Vinod Jain, CA, along with Shri Anand Desai, senior counsel for petitioners present. Shri P H Arvindh Pandian, counsel for R2, Shri R Sankaranarayanan, counsel for R3, also represented R4 & R5 are present. The parties are directed to complete the pleadings before the next date of hearing. Respondents shall file the counter and the petitioner shall file the rejoinder. The matter shall be taken up for final hearing. Put up on 14.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)